

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 123 OF 2018**

**Dated: 7<sup>th</sup> February, 2019**

**In the matter of:**

<b>TANGEDCO</b>	....	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Central Electricity Regulatory Commission &amp; Anr.</b>	....	<b>Respondent(s)</b>

**ORDER**

The Bench could not assemble today.

As agreed by both the parties, list the matter for hearing on **20.02.2019**.

Court Master/PS

*vt*